# Central Administrative Tribunal Principal Bench

## OA No.687/2013

New Delhi, this the 06th day of July, 2018

# Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Ms. Nita Chowdhury, Member

Radhey Shyam (Ex Vice Principal), S/o Late Durga Prasad, R/o G-245, Gali No.13/6, Bhagirath Vihar, Delhi-110094

...Applicant

(None)

#### **Versus**

- 1. Govt. of National Capital Territory
  Through its Chief Secretary,
  Delhi Secretariat, Players Building,
  New Delhi,
- The Directorate of Education,
   Through its Director,
   Govt. of National Capital Territory
   Old Secretariat,
   Delhi

...Respondents

(By Advocate: Shri Anmol Pandita for Shri Vijay Pandita)

## ORDER (ORAL)

# Mr. V. Ajay Kumar, Member (J):

None appears for the applicant.

2. In the circumstances, the OA is dismissed in default and for non prosecution. No costs.

( Nita Chowdhury ) Member (A) (V. Ajay Kumar) Member (J)

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